


SURANA MERCANTILES PRIVATE LIMITED

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	₹ -	0	₹ -	₹ -	₹ -	₹ -	1	
2	Unsecured financial creditors belonging to any class of creditors	0	₹ -	0	₹ -	₹ -	₹ -	₹ -	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	₹ -	-	₹ -	₹ -	₹ -	₹ -	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	10	₹ 22,75,38,226.00	1	₹ 2,30,18,749.00	₹ -	₹ 13,81,55,859.00	₹ 6,63,63,618.00	4	4 Claims under verification and 5 claims not admitted
5	Operational creditors (Workmen)	0	₹ -	0	₹ -	₹ -	₹ -	₹ -	5	
6	Operational creditors (Employees)	0	₹ -	0	₹ -	₹ -	₹ -	₹ -	6	
7	Operational creditors (Government Dues)	0	₹ -	0	₹ -	₹ -	₹ -	₹ -	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	₹ -	0	₹ -	₹ -	₹ -	₹ -	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	₹ -	0	₹ -	₹ -	₹ -	₹ -	9	
<b>Total</b>		10	₹ 22,75,38,226.00	1	₹ 2,30,18,749.00	-	₹ 13,81,55,859.00	₹ 6,63,63,618.00		

SURANA MERCANTILES PRIVATE LIMITED  
  
 YOGESH GUPTA  
 INSOLVENCY RESOLUTION PROFESSIONAL

Annexure -1

Name of the corporate debtor: SURANA MERCANTILES PRIVATE LIMITED ; Date of commencement of CIRP: 07.04.2025 ; List of creditors as on: 30.04.2025

List of secured financial creditors (SFC) belonging to any class of creditors  
(Amount in ₹)

S L N o .	Name of creditor	Details of claim received		Details of claim provisionally admitted									Amount of contingent claim	Amount of any mutual dues, that may be set- off		Amount of claim not admitted		Amount of claim under verification		Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest		Amount covered by guarantee		Whether related party?	% of voting share in CoC									
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	
				-														-		
Total																				

Annexure -2

Name of the corporate debtor: SURANA MERCANTILES PRIVATE LIMITED ; Date of commencement of CIRP: 07.04.2025 ; List of creditors as on: 30.04.2025

List of unsecured financial creditors belonging to any class of creditors  
(Amount in ₹)

S l. N o	Name of creditor	Details of claim		Details of claim admitted								Amount of contingent claim	Amount of any mutual dues, that may be set- off		Amount of claim not admitted		Amount of claim under verification		Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim		Amount covered by guarantee		Whether related party?	% of voting share in CoC										
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

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## Annexure -3

Name of the corporate debtor: SURANA MERCANTILES PRIVATE LIMITED ; Date of commencement of CIRP: 07.04.2025 ; List of creditors as on: 30.04.2025

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

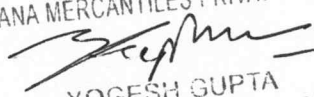
## Annexure -4

Name of the corporate debtor: SURANA MERCANTILES PRIVATE LIMITED ; Date of commencement of CIRP: 07.04.2025 ; List of creditors as on: 30.04.2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)  
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Annapurna Hotels Private Limited	21.04.2025	4,93,97,837.00	NIL	NA	NIL	No	NIL	NIL	NIL	NIL	4,93,97,837	-	
2	Desana Impex Limited	18.04.2025	1,44,34,100.00	NIL	NA	NIL	No	NIL	NIL	NIL	NIL	1,44,34,100	-	
3	Ravi Auto Limited	19.04.2025	2,30,18,749.00	2,30,18,749	FINANCIAL CREDITOR	NIL	No	100		NIL	NIL	NIL	-	
4	Astrex Enterprise Private Limited	21.04.2025	93,83,699.00	NIL	NIL	NIL	No	NIL	NIL	NIL	NIL	NIL	93,83,699	
5	Ess- Kay Leasing and Finance Private Limited	21.04.2025	1,33,32,895	NIL	NIL	NIL	No	NIL	NIL	NIL	NIL	NIL	1,33,32,895	
6	Majula Private Limited	21.04.2025	2,25,03,664	NIL	NIL	NIL	No	NIL	NIL	NIL	NIL	2,25,03,664	-	
7	Raipur Resources Private Limited	18.04.2025	63,14,920	NIL	NIL	NIL	No	NIL	NIL	NIL	NIL	63,14,920	18.04.2025	-
8	Reality Vinimay Private Limited	19.04.2025	4,55,05,338	NIL	NIL	NIL	No	NIL	NIL	NIL	NIL	4,55,05,338	19.04.2025	-
9	Shagun Business Services Private Limited	18.04.2025	63,14,920	NIL	NIL	NIL	No	NIL	NIL	NIL	NIL	NIL	18.04.2025	63,14,920
10	Supreme Products Private Limited	21.04.2025	3,73,32,104	NIL	NIL	NIL	No	NIL	NIL	NIL	NIL	NIL	21.04.2025	3,73,32,104
			22,75,38,226	2,30,18,749								13,81,55,859		6,63,63,618

SURANA MERCANTILES PRIVATE LIMITED



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Annexure - 5

Name of the corporate debtor: SURANA MERCANTILES PRIVATE LIMITED ; Date of commencement of CIRP: 07.04.2025 ; List of creditors as on: 30.04.2025

**List of operational creditors (Workmen)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
		<b>Total</b>											

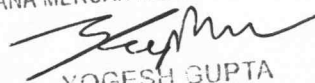
Annexure -6

Name of the corporate debtor: SURANA MERCANTILES PRIVATE LIMITED ; Date of commencement of CIRP: 07.04.2025 ; List of creditors as on: 30.04.2025

**List of operational creditors (Employees)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted (Provisionally)				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
		NIL											

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Annexure -7

Name of the corporate debtor: SURANA MERCANTILES PRIVATE LIMITED ; Date of commencement of CIRP: 07.04.2025 ; List of creditors as on: 30.04.2025

List of operational creditors (Government dues)

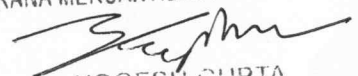
Sl. No.	Details of Claimant		Details of claim received								Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount Admitted Provisional	Nature of claim	Amount covered security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Nil	Nil	Nil	Nil	Nil	Nil	0	0	0	0	0	0	-	-	
Total				-	Nil		0	0		0	0	0	-	-	

Annexure -8

Name of the corporate debtor: SURANA MERCANTILES PRIVATE LIMITED ; Date of commencement of CIRP: 07.04.2025 ; List of creditors as on: 30.04.2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

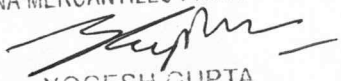
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Nil													
2	Nil													
3	Nil													

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Name of the corporate debtor: SURANA MERCANTILES PRIVATE LIMITED ; Date of commencement of CIRP: 07.04.2025 ; List of creditors as on: 30.04.2025

List of other creditors (Other than financial creditors and operational creditors)  
(Amount in ₹)

Sl. No.	Name of creditor		Details of claim received		Details of claim admitted (Provisionally)					Amount of contingence nt claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

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